

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 1437
TO BE ANSWERED ON 7th DECEMBER, 2021

Seaweed Cultivation in Tamil Nadu

1437. SHRI A. RAJA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether seaweed park for seaweed cultivation is proposed in coastal States, especially in Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the number of fishermen/fisherwomen empowered under Pradhan Mantri Matsya Sampada Yojana (PMMSY) and the amount spent in the country, State-wise, during the last three years?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

a) & b) Yes, Sir. A Multipurpose Seaweed Park has been proposed in Tamil Nadu to promote the seaweed cultivation under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). The Government of Tamil Nadu has submitted a project proposal. The State Government has been asked to submit a Detailed Project Report with firmed up cost estimates.

c) Implementation of the PMMSY has commenced during middle of 2020-21 and cumulative number of beneficiaries supported under PMMSY so far is 9,42,761. Department of Fisheries, Government of India has accorded approval of project proposals to the tune of Rs. 5336.96 crores with a central share of Rs. 1823.50 crores to States/Union Territories and other implementing agencies for which an amount of Rs. 1223.96 crore has been released during 2020-21 and 2021-22 (till date). State-wise cumulative details of the cost of approved proposals and amount released under PMMSY during 2020-21 and 2021-22 (till date) is furnished at Annexure.

Statement referred to in answer to the Lok Sabha Unstarred Question No. 1437 put in by Shri A. Raja for 7th December, 2021 regarding 'Seaweed Cultivation in Tamil Nadu'

(Rs. In lakh)			
S. N	State/Union Territories/other agencies	Cumulative cost of proposals approved during 2020-21 and 2021-22 (till date)	Cumulative amount released during 2020-21 and 2021-22 (till date)
1	A & N Islands	3005.55	709.30
2	Andhra Pradesh	65710.70	11560.39
3	Arunachal Pradesh	1864.20	790.61
4	Assam	20393.10	7727.99
5	Bihar	27461.80	4240.27
6	Chhattisgarh	26207.00	4756.32
7	Daman & Diu	645.60	186.10
8	Delhi	386.25	144.30
9	Goa	4200.20	623.59
10	Gujarat	37789.19	5698.55
11	Haryana	6306.50	1807.56
12	Himachal Pradesh	4434.57	1578.35
13	Jammu & Kashmir	3392.49	5333.56
14	Jharkhand	22549.90	2661.91
15	Karnataka	39519.44	11390.66
16	Kerala	19583.02	5162.99
17	Lakshadweep	4040.58	1442.92
18	Madhya Pradesh	32372.94	7259.14
19	Maharashtra	39687.40	5872.67
20	Manipur	2633.00	1097.97
21	Meghalaya	2145.01	790.65
22	Mizoram	3663.88	1202.35
23	Nagaland	2686.70	822.52
24	Odisha	44155.10	9963.98
25	Pondicherry	3510.52	1003.10
26	Punjab	4582.00	567.84
27	Rajasthan	1603.70	323.17
28	Sikkim	1206.16	336.58
29	Tamil Nadu	14823.65	4581.06
30	Telangana	14720.60	2105.59
31	Tripura	7272.00	1965.06
32	Uttar Pradesh	53226.20	8054.87
33	Uttarakhand	4310.60	1830.01
34	West Bengal	0.00	0.00
35	Ladakh	149.60	49.80
36	CS proposals and others	13455.13	8751.64
	Total	533696.00	122396.55
